

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/159(CHE)/2023  
**NAME OF THE PETITIONER(S)** : Shriram Transport Finance Company Ltd  
**NAME OF THE RESPONDENTS** : Parveen Travels Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016

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**ORDER**

Present: Ld. Counsel Shri. P Elayaraj Kumar for the Petitioner.

Ld. Counsel Shri. B Dhanaraj for the Respondent.

Memo filed by the Petitioner stating that OTS proposal submitted by the Respondent was rejected by the Petitioner vide mail dated 17.04.2024.

Ld. Counsel for the Respondent submits that Respondent has filed a Memo, however the Registry has not accepted the same.

**Registry is directed to accept the Memo and place it on record.**

Arguments have already been advanced.

Written submissions if any, be filed by the parties within two weeks.

**Orders Reserved.**

**Sd/-**

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**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)